

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1055
ANSWERED ON:12.08.2013
GENERATION OF E WASTE
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the total quantity of e-waste generated in the country, State-wise;
- (b) whether in many junkyards radioactive substances are stored in the country;
- (c) if so, the details thereof;
- (d) whether it is compulsory to install a scanner at scrap market to find radioactive substances;
- (e) if so, the name of such junkyards where this system is in operational;
- (f) if not, the reasons therefor; and
- (g) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a): As per the survey carried out by the Central Pollution Control Board (CPCB) in the year 2005, it was estimated that 1.47 lakh MT of e-waste was generated in the country. Maharashtra (20271 MT), Tamil Nadu (13486 MT), Andhra Pradesh (12780 MT), Uttar Pradesh (10381 MT), West Bengal (10059 MT), Delhi (9729 MT), Karnataka (9119 MT), Gujarat (8994 MT), Madhya Pradesh (7800 MT) and Punjab (6958 MT) are among the top ten states generating about 70% of the total e-waste.

(b) & (c): As per the information provided by Atomic Energy Regulatory Board (AERB), radioactive substances/materials are not permitted to be stored in junkyards in the country. Radioactive materials are allowed to be stored only at designated places/sites specified in the Licenses issued by Atomic Energy Regulatory Board (AERB) to nuclear/radiation facilities.

(d) to (f): It is not mandatory to install radiation monitoring systems (scanners) at junkyards of metal scrap to detect radioactive substances.

(g): As per the information received from AERB, the Ministry of Shipping has initiated steps to ensure entry of metal scrap free from radioactive contamination into the country. Further, Director General of Foreign Trade (DGFT), has made the 'Pre-Shipment Inspection Certificate' compulsory to indicate that imported metal scrap is free from dangerous goods including radioactive material.